

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1091/2002

Thursday, this the 2nd day of May, 2002

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Maghvendra Sharma
Technical Officer (Wood)
Resident of 527/6, Jagarti Vihar
Meerut

..Applicant

(By Advocate: Shri S.D.Sharma)

Versus

1. Union of India
through Secretary,
Ministry of Small Scale Industries
& Agriculture Rural Industries,
Nirman Bhawan, New Delhi
2. Chairman,
Governing Council, PPDC
Office of the Development Commissioner
(SSI & ARI), 7th Floor, Nirman Bhawan
New Delhi
3. Director (Presently Sri S.N. Misra)
Process-cum-Product Development Centre
Sports Complex, Delhi Road, Meerut

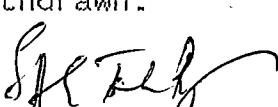
..Respondents

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, VC (J)

After hearing Shri S.D.Sharma, learned counsel
for some time, he seeks permission to withdraw the OA to
pursue the remedies before the appropriate forum.

2. Accordingly, the OA-1091/2002 is disposed of as
withdrawn.


(S.A.T. Rizvi)

M (A)


(Mrs. Lakshmi Swaminathan)
V.C. (J)

/sunil/